

RESERVE BANK OF INDIA

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RBI/2014-15/399 DPSS.CO.AD.No.1279/02.27.005/2014-15

January 9, 2015

Tο

All Payment System Providers, System Participants and Prepaid Payment Instrument Issuers

Dear Sir /Madam,

Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1267(1999) / 1989(2011) Committee's Al Qaida Sanctions List

Please refer to our circulars/instructions issued from time to time on the captioned subject. In this regard, we enclose copies of the circulars as listed below, issued by Department of Banking Regulation, Central Office, on the above subject.

- i. DBR.AML.No.7750/14.06.001/2014-15 dated November 25, 2014
- ii. DBR.AML.No.7820/14.06.001/2014-15 dated November 26, 2014
- 2. All Payment System Operatorsmay note the contents of the above circulars and ensure Withdrawnw compliance.

Yours faithfully,

(Sangeeta Lalwani) General Manager

Encl: As above

भगतान और निपटान प्रणालीविभाग, केंद्रीयकार्यालय, 14वीमंजिल, केंद्रीयकार्यालयभवन,शहीदभगतसिंहमार्ग, फोर्ट, मुम्बई - 400001

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हिन्दीआसानहै, इसकाप्रयोगबढ़ाइए